

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.4234
TO BE ANSWERED ON 13TH DECEMBER, 2019**

**DRAFT REGULATIONS FOR SAFE FOOD AND HEALTHY DIETS FOR
SCHOOL CHILDREN**

4234. SHRI V.K. SREEKANDAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether it is a fact that the Food Safety and Standards Authority of India has released draft regulations called “Food Safety and Standards (Safe Food and Healthy Diets for School Children) Regulations, 2019; (b) if so, the details thereof;

(c) whether it is also true that FSSAI has also directed to ban sale and advertisements of junk food in schools and if so, the details thereof;

(d) whether it is also true that FSSAI has invited suggestions and objections from various stakeholders in this regard; and

(e) if so, the details thereof and the response received so far in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): The Food Safety and Standards Authority of India (FSSAI) has notified draft Food Safety and Standards (Safe Food and Healthy Diets for School Children) Regulations, 2019 in the Gazette of India on 30th October, 2019. The copy of the draft Regulation is placed at link

<https://www.fssai.gov.in/notifications-archive.php?notification=draft-notification>

(c): ‘Junk Food’ is not defined under the Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder. However, as per draft Food Safety and Standards (Safe Food and Healthy Diets for School Children) Regulations, 2019, Food Business Operators manufacturing foods high in fat, salt and sugar shall not advertise or offer for free sale of such foods to children in school premises or within 50 meters of the School campus.

(d) & (e): The draft Food Safety and Standards (Safe Food and Healthy Diets for School Children) Regulations, 2019 was notified in the Gazette of India on 30th October, 2019 and uploaded on 04.11.2019 for inviting comments/suggestions from various stakeholders up to a period of thirty days.